

2013

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2062 –RG.

Dated, Calcutta, the 17th May, 2013.

In terms of the Advertisement No. 1473-RG dated 12th April, 2013, it is hereby notified for general information that the following Judicial Officers are found eligible to sit for Limited Competitive Examination, 2013 for promotion to the Cadre of District Judge (Entry Level), provisionally, subject to the result of the cases pending before the Hon'ble Supreme Court of India in "Malik Mazhar Sultan" case (Civil Appeal 1867 f 2006), the Writ Petition filed by the West Bengal Judicial Service Association (W.P. (C) No. 46 of 2007) and "All India Judges' Association" case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Sl. No.	Name of the Officers	Present Posting
1.	Sanjib Dey	ADJ, FTC-III, Barrackpore, North 24 Parganas
2.	Smt. Sumitra Roy	ADJ, FTC, Serampore, Hooghly
3.	Sri Pijush Kanti Roy	ACJM, Chanchal, Malda
4.	Sri Manojyoti Bhattacharyya	ADJ, FTC-I, Asansol, Burdwan
5.	Sri Sudhir Kumar	ADJ, FTC, Rampurhat, Birbhum
6.	Sri Tapan Kumar Mondal	ADJ, FTC-I, Raiganj, Uttar Dinajpur
7.	Sri Arabinda Pant	CJ(SD), Rajjung, Uttar Dinajpur
8.	Sri Manas Basu	ADJ, Bolpur, Birbhum on Adhoc basis.
9.	Sri Debabrata Mukherjee	ADJ, FTC-I, Howrah
10.	Sri Nirvan Kesong	ADJ, FTC-III, Howrah
11.	Smt. Madhuchanda Bose	ADJ, FTC-II, Bichar Bhawan, Calcutta
12.	Smt. Malati Karmakar	ADJ, FTC-II, Hooghly
13.	Sri Subhankar Sen	ADJ, FTC-I, Burdwan
14.	Sri Diptendra Nath Mitra	ADJ, FTC-I, Contai, Purba Medinipur
15.	Sri Pradip Banerjee	ADJ, 2 nd Court, Contai, Purba Medinipur, on Adhoc basis.
16.	Sri Utpal Misra	ADJ, FTC-II, Contai, Purba Medinipur
17.	Sri Gopal Kumar Dalmia	ADJ, FTC-VIII, Alipore, 24 Pgs (S)
18.	Smt. Durga Khaitan	ADJ, Bishnupur, Bankura on Adhoc Basis
19.	Sri Nandan Deb Barman	ADJ, FTC-I, Barasat, 24 Pgs (N)
20.	Sri Baishnab Sarkar	Senior Municipal Magistrate, Calcutta
21.	Smt. Indrila Mukhopadhyay (Mitra)	ADJ, FTC, Kalyani, Nadia
22.	Sri Shyam Sundar Das	ADJ, FTC-III, Krishnagar, Nadia
23.	Sri Mihir Kumar Mondal	ADJ, FTC, Ranaghat, Nadia
24.	Sri Ashis Kumar Hazra	ADJ, 2 nd Court, Serampore on Adhoc Basis
25.	Sri Chinmoy Chattopadhyay-I	ADJ, FTC-I, Tamluk, Purba Medinipur
26.	Sri Bikash Banik	ADJ, FTC-II, Alipore, 24 Pgs (S)
27.	Smt. Mou Chatterjee	CJ(SD)-cum-Assistant Sessions Judge, Jangipur, Murshidabad
28.	Smt. Manjusri Mondal	CJM, Hooghly
29.	Sri Priyabrata Datta	ADJ, FTC, Suri, Birbhum
30.	Sri Bibhuti Narayan Singh	ADJ, FTC-III, Berhampore, Murshidabad
31.	Sri Sankar Mani Tripathi	ADJ, Dinhat, Cooch Behar, on Adhoc Basis
32.	Sri Debasish Biswas	CJM, Malda
33.	Sri Jimut Bahan Biswas	ADJ, FTC, 1 st Court, Malda
34.	Sri Ramesh Kumar Pradhan	ADJ, FTC-II, Kandi, Murshidabad.

35.	Sri Bhaskar Bhattacharjee	ADJ, FTC-II, Malda
36.	Sri Shailendra Kumar Singh	ADJ, FTC-I, Jangipur, Murshidabad
37.	Smt. Ali Biswas (Sarkar)	CJM, Berhampore, Murshidabad
38.	Sri Kallol Chattopadhyay	ADJ, FTC-I, Berhampore, Murshidabad
39.	Sri Sandip Kumar Manna	CJM, Cooch Behar
40.	Sri Sarajit Mazumder	ADJ, FTC, Cooch Behar
41.	Sri Mahananda Das	ADJ, FTC-I, Basirhat, 24 Pgs. (N)
42.	Sri Paresh Chandra Karmakar	ADJ, FTC-II, Barrackpore, 24 Pgs (N)
43.	Sri Mukul Kumar Kundu	ADJ, FTC-III, Alipore, 24 Pgs (S)
44.	Smt. Sarbani Mallick Chattopadhyay	Judge 2 nd Labour Court, Calcutta
45.	Smt. Sujata Kharga	ADJ, FTC-II, Basirhat, 24 Pgs (N)
46.	Sri Arup Kumar Das	CJM Car Nicobar-cum-Jt. CJ (SD), Port Blair
47.	Sri Sanjay Mukhopadhyay	ADJ, FTC-III, Malda
48.	Smt. Sutapa Saha	ADJ, FTC-II, Purulia
49.	Sri Himadri Sankar Ghosh Hazra	CJ (SD), Lalbagh, Murshidabad
50.	Sri Jitendra Gupta	ADJ, FTC-V, Barasat
51.	Sri Dilip Kumar Das	ADJ, 2 nd Court, Bongaon, North 24-Parganas on Adhoc Basis
52.	Sri Mahitosh Dutta	ADJ, FTC-5, Alipore, South 24-Parganas
53.	Smt. Anita Mathur	ADJ, FTC-2, Sealdah, South 24-Parganas
54.	Sri Sambhu Sarkar	CJ(SD), Darjeeling
55.	Sri Manoj Kumar Rai	ADJ, FTC-I, Paschim Medinipur
56.	Arun Kiran Bandyopadhyay	ADJ, FTC-I, Jalpaiguri
57.	Smt. Asima Pal	ADJ, FTC-II, Jalpaiguri
58.	Chowdhury Hefazat Karim	CJM, Jalpaiguri
59.	Sri Jyotirmoy Chandra	ADJ, FTC-2, Alipurduar
60.	Sri Subhra Bandyopadhyay	ADJ, FTC-2, Howrah
61.	Sri Suratheswar Mondal	CJM, Alipore
62.	Sk. Mohammad Reza	ADJ, FTC-1, Lalbagh
63.	Sri Debapriya Basu	Admin Officer, WBJA,
64.	Manas Ranjan Sanyal	ADJ, FTC-3, Basirhat, 24 Pgs (N)
65.	Sri Tarak Nath Bhagat	ADJ, Kurseong on Adhoc basis
66.	Sri. Sridhar Chandra Su	ACJM, Kandi Murshidabad
67.	Sri Anil Kr. Prasad	CJ(SD), 1 st Court, Alipore, 24 Pgs (S)
68.	Sri Aloke Kr. Chowdhury	ADJ, FTC-1, Bichar Bhawan, Calcutta
69.	Sri Dinanath Prasad	Competent Authority, Metro Railway, Kolkata.
70.	Sri Sanjoy Kumar Das	ADJ, FTC-2, Asansol, Burdwan
71.	Syed Neyazuddin Azad	ADJ, FTC, Katwa, Burdwan
72.	Kallol Kumar Das	CJM, Paschim Medinipur
73.	Uttam Kumar Nandy	ADJ, FTC-I, Krishnanagar, Nadia
74.	Arpan Kumar Chattopadhyay	ADJ, FTC-III, Barasat, North 24 Parganas
75.	Bimal Kanti Bera	ADJ, FTC-II, Barasat, North 24 Parganas
76.	Sujay Sengupta	ADJ, FTC-I, Barrackpore, North 24 Parganas
77.	Sri Nanda Dulal Kalapahar	ADJ, FTC-III, Diamond Harbour, South 24 Parganas
78.	Smt. Dipali Shrivastwa,	CJM, Balurghat, Dakshin Dinajpur
79.	Smt. Arti Sharma Roy	Additional District & Session Judge, Chandernagore, Hooghly on Adhoc basis
80.	Smt. Yasmin Ahmed	ADJ, FTC, 4 th Court, Diamond Harbour, South 24-Parganas
81.	Sri Bidyut Kumar Ray	ADJ, Kandi, Murshidabad on Adhoc basis

Further information to all eligible candidates will follow in due course.

All concerned are requested to visit Court's website www.calcuttahighcourt.nic.in for further information.

BY ORDER

Sd/-

(R. K. BAG)

**REGISTRAR GENERAL
& SECRETARY, SELECTION BOARD,**

HIGH COURT, CALCUTTA.